

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 106

C.P.(CAA)/14(CH)2023
(2nd motion)

IN THE MATTER OF:

Akm Real Estate Developers Private Limited

...Petitioner Company

Under Section: **230-232, CA 2013**

Since the Hon'ble Member (Technical) is on leave, the matter is adjourned to 07.03.2024.

-sd-
Court Officer

February 02, 2024
SM